escort to take care of students; if so, whether any responsibility for the same has been fixed, if so, the details thereof and the action taken thereon; and

(c) whether any inquiry has been held in the case; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (c) Yes, Sir. One school girl was killed on 8th August, 2006 in an incident which occured due to rash and negligent driving of a RTV by the conductor who did not have a valid driving licence. The conductor was allowed to drive the RTV by the driver/owner of the vehicle leaving the vehicle unmanned/unescorted with no one else to take care of the students. Delhi Police registered a case vide FIR No. 391/2006 at Police Station Timarpur and arrested the conductor. After completion of investigation, charge sheet has been filed in the court.

Bangladeshi sex workers in India

†2319. DR. MURLI MANOHAR JOSHI: SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Ministry of Women and Child Development has issued a list containing the names of 7000 illegal Bangladeshi sex workers in different ares of the country who are temporarily living in different Nari Niketans;
- (b) if so, the facts in this regard and whether any arrangement has been made to send them back to Bangladesh;
 - (c) if so, the details thereof; and
 - (d) by when they would be sent back to Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) No, Sir.

(b) to (d) Do not arise.

[†]Original notice of the question was received in Hindi.